said that "Pakistan will fully help India to identify terrorists or their organization if we are provided with specific information and evidence".

(c) to (e) No. In response to President Musharraf's offer, the Spokesperson fo the Ministry of External Affairs said on 21 July 2006 that it "gives us no cause for satisfaction invfew of Pakistan's refusal to cooperate in the past, most recently at the Home Secretary level talks in May this year, when substantial evidence was provided to Pakistan of the presence on its territory of terrorist groups and fugitives. Neverthiess, in view of President Musharraf's assurance, we will continue to provide to Pakistani authorities all available evidence and await practical action on their part." However, Government is disappointed at Pakistan's continuing denial of the presence of and failure to take action against jihadi groups threatening to operate against India from Pakistan and Pakistan occupied Kashmir (PoK).

Movement of terrorists In Nepal

2921. SHRIRAJKUMAR DHOOT: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact the Nepal Government are not taking effective steps to check movement of terrorists even after Mumbai Local Train blasts and that some media persons entered into India with toy guns unchecked by Nepali security forces;

(b) if so, whether Government have taken up the issue with Government of Nepal about the terrorists activities and their movements aimed at creating disturbances in India; and

(c) if so, the response of Government of Nepal thereto?

THE MINISTER OF STATE IN THE MINISTRYOF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) to (c) The Government of India maintains regular contact with the Government of Nepal about terrorist activities aimed against India. Whenever specific information on this is available, this is shared with the Government of Nepal with a request to take action. The Government of Nepal has assured us that it will not allow its territory to be used for any activities aimed against India.

Attacks on Indian citizens In Nepal

 $\dagger 2922.$ SHRI KRISHAN LAL BALMIKI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that Maoists are making attacks on Indians in Nepal and their security is under threat; and

[†]Original notice of the question was received in Hindi.

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(b) if so, the steps Government have taken for security of Indian in Nepal?

THEMINISTEROFSTATEINTHEMINISTRYOFEXTERNAL AFFAIRS (SHRIE. AHAMMED): (a) There have been various incidents of extortion and intimidation against businessmen and industrial units in Nepal by the CPN (Maoists) and their affiliated trade unions. These have also targeted people of Indian origin and Indian joint ventures.

(b) Cases involving safety and security of people of Indian origin in Nepal and Indian joint ventures have been taken up by the Government of India with the Government of Nepal including at the highest levels. The Government of Nepal has been requested to investigate these cases and provide security and safety to people of Indian origin and Indian joint ventures whose welfare and security if of prime concern to the Government of India.

Indians In Pakistani jails

†2923. SHRI PYARELAL KHANDELWAL Will the PRIME MINISTER be pleased to state:

(a) the details of the Indians languishing in the prisons of Pakistan;

(b) whether it is a fact that in lieu of the innocent prisoners languishing in the above prisons dreaded Pak terrorists have been freed from Indian prisons in June, 2006; and

(C) the names of the above citizens of Pakistan who have been set free alongwith the details of the crime committed by them?

THE MINISTER OF STATE IN THE MINISTRYOF EXTERNAL AFFAIRS (SHRI E. AHAMMED): (a) According to information available, 136 civilian prisoners, 412 fishermen and 74 PoWs are in Pakistani jails. However, Pakistan denies presence of any PoWs in its jails.

(b) 38 Pakistani civilian prisoners were released on 30 June 2006. Foreign prisoners including Pakistanis are released after thorough investigations by competent agencies of the Government of India. The 38 Pakistani civilian prisoners were released after completion of their sentence and after being cleared from all the concerned quarters.

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